

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 54

CA 369/2020; CA 1411/2020; CA 209/2021; CA 345/2021
CA 421/2021; CA 422/2021; CA 424/2021; IA 2/2022 ; CA 290/2022
CA 283/2022 & CA 264/2022 in CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **16.06.2022**

NAME OF THE PARTIES: - **Union of India**
V/s
Infrastructure Leasing & Financial Services
Ltd & Ors

Appearance (via video-conference):

For the Applicant in CA 369 of 2020 : Adv Prachi Wazalwar

For the Respondent : None present

Sections 242(4), 241-242 of CA. 2013

ORDER

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter high on Board on **15.07.2022**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jenny